## THE HIGH COURT OF MEGHALAYA SHILLONG.

No. HCM.II/107/2013/267/

Dated, Shillong The 24/5/2013.

## **ADVERTISEMENT**

Applications are invited from Indian Citizen (as defined in Article 05-06 of the Constitution of India) for filling up of 1(one) vacant post of Stenographer Grade – I in the High Court of Meghalaya, Shillong in the Pay Band of £12000/- - 40000/- with Grade Pay of £5900/- plus other allowances as admissible under the Rule.

The applications must be in the prescribed form as published in Pt – IX of the Meghalaya Gazette with attested copies of certificates, 2 (two) copies of recent pass port size photograph and Treasury Challan of Rs. 200/- (Rs. 100/- for Scheduled Caste/ Scheduled Tribe) Deposited under the Head of Accounts 0070 – other administrative service – 800 – other receipts 01 Admn. Of Justice. The application should reach the undersigned on or before <u>03<sup>rd</sup> June, 2013.</u> Departmental candidates may submit their applications through proper channel.

The candidate should not be less than 18 years of age and not more than 38 years of age as on 1.03.2013. Upper age limit is relaxable by 5 (five) years in case of candidates belonging to Scheduled Caste / Scheduled Tribe.

The scheme relating to reservation of vacancy of the Government of Meghalaya shall be made applicable during the pre selection process.

<u>QUALIFICATION</u>:- Bachelor Degree from a recognized University preferably with diploma in Stenography in English with minimum speed of 120 words per minute in Shorthand and 50 words per minute in Computer typing.

TA/DA will not be entertained.

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REGISTRAR GENERAL